

14.

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30-01-2020 at 3:00 pm.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1	Aashish Jain & Co [For Suresh & Suresh]	Counsel for Respondent	Aashish
2	R. Meenakshi	Counsel for 5 th Respondent (EPF)	V. Vijay

ORDER

None appeared on behalf of the Petitioner.

At request of the Learned Counsel for the Corporate Debtor, post the matter on
20.02.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)